GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA UNSTARRED QUESTION NO.5741 TO BE ANSWERED ON THE 7TH APRIL, 2017 DISPOSAL OF UNSERVICEABLE AMMUNITION

5741. SHRIMATI POONAM MAHAJAN:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether there has been an inordinate delay in disposal of unserviceable ammunition since the year 2008;

(b) if so, the details thereof and the reasons for the delay and the reaction of the Government thereto;

(c) the details of risks associated with the delays in disposing unserviceable ammunition;

(d) the details of ammunition disposed off and waiting break down or demolition during the last three years; and

(e) the amount of revenue realised from the disposal of unserviceable ammunition in timely manner during the said year?

ANSWERMINISTER OF STATE(DR. SUBHASH BHAMRE)IN THE MINISTRY OF DEFENCEरारायमं(डा. सुभाष भामरे)

(a) & (b): Disposal of unserviceable ammunition is a regular and continuous exercise undertaken by the concerned depots based upon laid down guidelines. However, at times there have been some delays in the disposal owing primarily to procedural and audit issues of identification of causes, settlement of claims, estimation of loss, fixing of responsibility etc. to address these issues, directions have been given to formulate an SoP.

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(c) Ammunition storage / handling is inherently a risky proposition. The risks are minimized by adopting prescribed procedures and norms laid down by the regulatory body i.e. Centre for Fire, Explosives and Environment Safety (CFEES). Delays in disposal of unserviceable ammunition bear the risk of fire hazards and accidents.

(d) Arising of unserviceable ammunition is a regular feature due to expiry of the service life of ammunition, defects etc. Accordingly, all Depots carry out disposal of unserviceable ammunition on a regular basis.

(e) Ammunition items are broken down to individual component, metal scrap etc by demolition / break down and only those components which do not contain explosives are sold through e-auction as part of overall scrap. Separate details on revenue realized from disposal of ammunition is not maintained.
